

GOVERNMENT OF INDIA

MINISTRY OF FINANCE

DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION No. 2962

FOR REPLY ON FRIDAY, THE 02nd DECEMBER 2016

AGRAHAYANA 11, 1938 (SAKA)

DUTY EVASION BY DIGITAL CABLE DISTRIBUTORS

MINISTER OF STATE FOR FINANCE

(SHRI SANTOSH KUMAR GANGWAR)

QUESTION	REPLY
<p>2962. ADV. NARENDRA KESHAV SAWAIKAR: Will the Minister of FINANCE be pleased to state:</p> <p>(a) whether the Government is aware of duty evasion by digital cable distributors;</p> <p>(b) if so, the details thereof along with the action taken against the defaulters, company wise; and</p> <p>(c) the corrective steps taken / proposed to be taken by the Government to check such evasion?</p>	<p>(a) & (b) Details of evasion of service tax by digital cable distributors is as per Annexure. Action is being taken in terms of the provisions of the Finance Act 1994 & the rules made thereunder.</p> <p>(c) To check evasion the department carries out surveys, scrutiny of tax returns, audit, and searches and raids in case of specific information.</p>

Annexure

Details of cases against Digital Cable Distributors where Show Cause Notices have been issued and the duty evasion is more than Rs.1 Crore

F.Y. 2014-15

(Amount in Rs. Crore)

S.No.	Name of Zone	Name of the assessee	Amount involved
1	Bangalore Central Excise	WEP Solutions Limited	4.36
2	Pune Central Excise	M/s Intermedia Cable Communication Pvt Ltd	3.49
3	Pune Central Excise	M/s Intermedia Cable Communication Pvt Ltd	10.39

F.Y. 2015-16

(Amount in Rs. Crore)

S.No.	Name of Zone	Name of the assessee	Amount involved
1	Chandigarh Central Excise	M/s Anand Evergreen, Near Patiala Gate, Nabha, Distt. Patiala	1.07
2	Chennai Service Tax	M/s Jak Communications	1.25
3	Cochin Central Excise	Kerala Communicators Cable Ltd.	2.34
4	Kolkata Service Tax	GTPL Kolkata Cable & Broadband Pariseva Ltd.	9.42
5	Mumbai Service Tax	M/s Indusind Media & Communications Ltd.	47.77
6	Pune Central Excise	M/s Intermedia Cable Communication Pvt Ltd	8.50

F.Y. 2016-17 (Upto Sept. 2016)

(Amount in Rs. Crore)

S.No.	Name of Zone	Name of the assessee	Amount involved
1	Chandigarh Central Excise	Himachal Future Cable & Datacom (P) Ltd.	2.33
2	Cochin Central Excise	Kerala Communicators Cable Ltd.	4.50
3	Kolkata Service Tax	Advance Multisystem Broadband Communication	10.06
4	Pune Central Excise	M/s Intermedia Cable Communication Pvt Ltd	2.73

